

Filing No. 8452/2020 (A.B.A.)

Rustam Ali
Versus
State of Jharkhand

Name of Advocate

Mr. Ganesh Ram

Defects:

- 9
- (i) Enclosures of annexure-1 stated at page-26 is missing and same may be given by way of S.A.
 - (ii) Page no. 30, 32, 33, 37, 42, 43, 47, 50, 55, 75-81 are not fairly legible.
 - (iii) T/c of hand-written pages of the annexure-5 and 9 may be made duly certified to be true.